

MR. DEPUTY-SPEAKER: Now, we will take up Private Members' Legislative Business.

Bills for introduction.

15.57 hrs.

CONSTITUTION (AMENDMENT) BILL *

(insertion of new article 356a, etc.)

Title: Introduction of the Constitution (Amendment) Bill, 2003 (Insertion of the new article 356a, etc.)

DR. NITISH SENGUPTA (CONTAI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

DR. NITISH SENGUPTA : I introduce the Bill.

*Published in the Gazette of India Extraordinary, Part-II, Section-2, dated. 22.8.03